

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/30/2016

NAME OF THE PETITIONER(S) : N.Kannan

NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others

UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) T.V.P. Sai Vihari for cibi vishnu	Counsel Petitioner	T.V.P. Sai Vihari
J. ARUL MOZHI	COUNSEL Respondent 1,2,3 & 5	J. Arul.

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri J Arul Mozhi, proxy counsel representing counsel for R1, R2, R3 & R5 present and sought time to give response to the reply filed by Indian Overseas Bank. She is directed to serve a copy of the same in advance to the other side to enable them to file a reply accordingly. Time extended at request. Put up on 16.01.2017 at 10.30

A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)